

ITEM NO.814

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) NO. 643/2015

ALL INDIA JUDGES ASSOCIATION

PETITIONER(S)

VERSUS

UNION OF INDIA . & ORS.

RESPONDENT(S)

(IA No. 204006/2025 - FOR DIRECTIONS, IA NO. 205918/2025 -
INTERVENTION/IMPLEADMENT)

Date : 12-11-2025 These applications were Mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
HON'BLE MR. JUSTICE N.V. ANJARIA

For applicant(s): Mr. Dilip Annasaheb Taur, AOR

For Respondent(s): Mr. Kunal Chatterji, AOR
Ms. Maitrayee Banerjee, Adv.
Mr. Rohit Bansal, Adv.
Mr. Varij Nayan Mishra, Adv.

UPON BEING MENTIONED, the Court made the following
O R D E R

IA NOS. 204006/2025 & 205918/2025:

List on 18.11.2025.

(POOJA SHARMA)
AR-CUM-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR